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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)

.....

New Delhi, the 18th September, 1978.

NOTIFICATION  
INCOME TAX

No.2508(F.No.404/57/77-ITTC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue No.2019(F.No.404/57/77-ITTC) dated 18.10.77 in the same notification for the words and letters "Mamatha N. Mazumdar, Surya Kanta Das, Atul Ch. Dey, Santi Kumar Banerjee, Maninoy Mukherjee, Narayan Ch. Mazumdar, Ashok Maity, Biral Bhattacharjee, Satyabrata Ghose, Suresh Ch. Chatterjee, Sunil Kumar Mitra, Satyandranath Roy, Sitangshu Sekhar Moitra, S. Mukerjee, J.N. Baidar," the words and letters "Mamatha N. Mazumdar, Surya Kanta Das, Atul Ch. Dey, Santi Kumar Banerjee, Maninoy Mukherjee, Narayan Ch. Mazumdar, Ashok Maity, Biral Bhattacharjee, Satyabrata Ghose, Sunil Kumar Mitra, Satyandranath Roy, Sitangshu Sekhar Moitra, S. Mukerjee, J.N. Baidar" shall be substituted.

Sd/-

(H. VENKATARAMAN)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

The Manager,  
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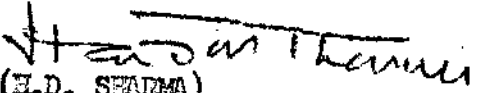
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\* SEALMA \*